

22.
23.09.2015

This Misc. Case is filed by the learned counsel for the petitioner in Court today. The same is taken on record. The Registry is directed to register the same.

A copy of this Misc. Case be served on the learned counsel for the State by 25.09.2015, who is directed to obtain instruction from the Commissioner of Cuttack Municipal Corporation/ Deputy Commissioner of Police on the prayer made herein.

List this matter on the next sitting. All the pending Misc. Cases filed in the writ application be listed on the next sitting.

Free copy of this order be handed over to the learned counsel for the State and learned counsel for the Cuttack Municipal Corporation for necessary communication.

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I.

Mahanty, J.

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S.C. Parija, J.